## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 55/2009	TP 16/16	For Hearing	397/ 398	M.Shanthiprasad Padival and 3 others Vs Padival Saw Mills Pvt Ltd and 9 others

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SUMATYA RAHMAN

Respondent 1 to 10

Sumyalan

9980044100

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Impliading Applicants

Monrant

9880400043

RIDHIMA. T

AK LAW CHAMBERS

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Petitioners

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Counsel for petitioner is present. Counsel for respondent is also present. Shri Prashanth Kumar, Advocate who has filed IA No.126/17 and 127/17 is present. Counsel for petitioner requested time to file objections in IA No.126/17 and IA No.127/17.

For filing objections, list it on 23.11.2017.

MEMBER (J)

MEMBER (T)